

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

RAJYA SABHA
UNSTARRED QUESTION No. 1846

TO BE ANSWERED ON 06/03/2020

BAN ON EXPORT OF ONION

1846. SHRI RAJKUMAR DHOOT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that onion growers of Maharashtra and other States have recently demanded removal of stock holding and lifting ban on exports of onion as the prices of the commodity have come down in the domestic market;
- (b) if so, the details thereof; and
- (c) the action Government has taken or proposes to take on the demands of the onion growers?

ANSWER

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a) to (c) : Government has withdrawn the stock limit on onion with effect from 27.02.2020 vide central order dated 27.02.2020 and permitted exports of all varieties of onion from 15th March, 2020 vide Directorate General of Foreign Trade, Department of Commerce notification dated on 2nd March, 2020.
